

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **27.03.2026** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 38/2026 For Stay IA No. 515/2026	MP Balakrishnan & 4 Ors. Vs N Mohanraj & Anr.	Mr. Salai Varun	
2.	Comp App (AT) (CH) (Ins) No. 130/2026 For Stay IA No. 392/2026 To dispense with IA No. 393/2026	Kottai Mohammed Mohibullah, Suspended Director of Mohib Shoes Pvt Ltd Vs CA Nagalingam Muthiah, IRP, Mohib Shoes Pvt Ltd & Anr	Mr.B Sundarapandiyan	
3.	Comp App (AT) (CH) (Ins) No. 165/2026 For Stay IA No. 484/2026 For Exemption IA No. 485 & 486/2026 Delay in refiling IA No. 487/2026	Srinivas Raju Gottumukkal Vs State Bank of India & 2 Ors. WITH	Ms. Nidhi Mohan Parashar	
4.	Comp App (AT) (CH) (Ins) No. 166/2026 For Stay IA No. 488/2026 For Exemption IA No. 489 & 490/2026 Delay in refiling IA No. 491/2026	YS Chowdhary Vs State Bank of India & 2 Ors.	Ms. Nidhi Mohan Parashar	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 175/2026 For Stay IA No. 517/2026 (With Defects)	Nagaraj CM Vs Sir M Visvesvaraya Co-operative Bank Ltd	Mr. Pranav V Shankar	Ms. Sunita Sharma For Caveator
6.	Comp App (AT) (CH) (Ins) No. 176/2026 Interim Injunction IA No. 522/2026 (With Defects)	Nithyanantham Ramachandran Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors.	Mr. T Ravichandran	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1
8.	Com App (AT) (CH) (Ins) No. 16/2026 For Stay IA No. 44/2026	Dharma Tej Kottu Suspended Director of Hamsa Dairy Pvt Ltd Vs Ramanathan Bhuvaneshwari, IRP of Hamsa Dairy Pvt Ltd & Anr	Mr. Ashwin Shanbhag	Mr. T Ravichandran R1 Shivakumar and Suresh R2
9.	IA No. 304/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 19/2026	HRD Integrated Manpower Solution, A Sivan – Proprietor Vs RP,Pankaj Srivastava Katterra India Pvt Ltd	Ms. Shubharanjani Ananth	
10.	IA No. 254/2026 (For Condone Delay) IA No. 255/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 88/2026 For Stay IA No. 256/2026	Arun Kumar HP Vs Sir M Visvesvaraya Co-operative Bank Ltd	Mr. S Vivekananda	Ms. T Poornima

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 512/2026 (To Adv. Hg.) in Comp App (AT) (CH) No. 116/2025 For Direction IA No. 1285/2025 For Stay IA No. 511/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 6 Ors.	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No. 1013/2023 Interim Injunction IA No. 253/2024	G. Subramaniam Vs Dr. SR Shriraam Shekar, Liquidator of RLS Alloys Pvt Ltd & 4 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1 Mr. G Dinesh Kumar R2

13.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024 For Additional docs IA No. 293/2025	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt Ltd	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
14.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
15.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
16.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
17.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
18.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
19.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
20.	Comp App AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4

21.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt Ltd & 8 Ors	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2-R5
22.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd. Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
23.	Comp App (AT) (CH) (Ins) No. 185/2025 For Additional Docs. IA No. 498/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd Vs Prudent ARC Limited & 5 Ors	Ms. S Indumathi Ravi	Mr.AG Sathyanarayana R6
24.	Comp App (AT) (CH) (Ins) No. 220/2025	Anil Kumar Ojha Promoter & Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam	Mr. Rahul M Shankhar	Mr.S Sathiyarayanan
25.	Comp App (AT) (CH) (Ins) No. 241/2025 For Stay IA No. 679/2025	Sikakollu Chandra Mohan, Ex-Director of Bheema Cements Ltd & 2 Ors. Vs Resolution Applicant of Bheema Cements Ltd. & Anr	Mr. V Ravi Kumar	Mr. VV Sivakumar R2
26.	Comp App (AT) (CH) (Ins) No. 397/2025 For Stay IA No. 1156/2025	MS Laxman Rao Vs IFCI Limited	Mr. Raja Shekar Rao Salvaji	Mr. G Kalyan Jhabakh
27.	Comp App (AT) (CH) (Ins) No. 406/2025	Tata Capital Limited Vs Mohan Rao Indukuri WITH	Mr. Gaurav Chatterjee	
28.	Comp App (AT) (CH) (Ins) No. 407/2025	Tata Capital Limited Vs Uma Vani Indukuri	Mr. Gaurav Chatterjee	
29.	Comp App (AT) (CH) (Ins) No. 426/2025 For Stay IA No. 1212/2025 For Additional Docs IA No. 1213/2025	A Suresh Kumar Suspended Director of Meenakshi Cargo Forwarders Pvt Ltd & Anr. Vs CA Mahesh Lakshmanadass Liquidator, Meenakshi Cargo Forwarders (P) Ltd	Mr. BSV Prakash Kumar	CA Mahesh Lakshmanadass, Liquidator

30.	Comp App (AT) (CH) (Ins) No. 438/2025 For Stay IA No. 1249/2025	Joysula Ramu Ex-Director of Bheema Cements Ltd Vs Resolution Applicant of Bheema Cements Ltd Consortium of Fortuna Engi Teck and Structural (India) Pvt Ltd & 5 Ors.	Mr. Ramesh Kumar Chopra	
31.	Comp App (AT) (CH) (Ins) No. 443/2025 For Stay IA No. 1272/2025	Ashok Sachdev Vs Call Express Constructions Pvt Ltd Through Subramaniam Aneetha, RP & Anr	Mr. Mayan H Jain	Mr. Arjun Suresh R1 Mr. Pranava Charan R2
32.	Comp App (AT) (CH) (Ins) No. 517/2025	Shree Gayatri Trust Vs Handicrafts Development Corporation of Kerala Ltd	Mr. Akhil Suresh	
33.	Comp App (AT) (CH) (Ins) No. 581/2025 For Stay IA No. 1652/2025	Rajalakshmi Varadarajan Liquidator of JKS The Banyaan (P) Ltd. Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & Anr.	Mr. B Dhanaraj	Mr. K Pawan Jhabakh R1
34.	Comp App (AT) (CH) (Ins) No. 609/2025 For Stay IA No. 1696/2025 For Stay IA No. 338/2026 To Adv. Hg. IA No. 401/2026	Dinesh Kothari Suspended Director, JKS The Banyaan Pvt Ltd & 2 Ors Vs Rajalakshmi Vardarajan, Liquidator of JKS The Banyaan Pvt Ltd	Mr. K Pawan Jhabakh	Mr. B Dhanaraj
35.	Comp App (AT) (CH) (Ins) No. 626/2025	Bank of Baroda Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors	Ms. A Vidya	Mr. B Dhanaraj R3
36.	Comp App (AT) (CH) (Ins) No. 645/2025 For Stay IA No. 1791/2025	Gadde Taraka Ramarao Vs Transstroy (India) Ltd & Anr	Mr. VK Sajith	
37.	Comp App (AT) (CH) (Ins) No. 646/2025 For Stay IA No. 1792/2025	Gadde Taraka Ramarao Vs Transstroy (India) Ltd & Anr	Mr. VK Sajith	

38.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. D Srinivasa Rao Party-in-person	Mr. Prashanth Kumar Muddana R1 Mr. VVSN Raju R2
39.	Comp App (AT) (CH) (Ins) No. 55/2026 For Stay IA No. 138/2026 For Exemption IA No. 139 & 140/2026	KG Ajayachandran Nair Suspended Director of Alka Ventures Pvt Ltd Vs Jacob PP & 30 Ors	Ms. Ramya Subramaniam	Mr. A Kevin Thomas R31

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No. 1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
41.	Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4
42.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati Erstwhile Chief Promoter & Managing Director of ISR Infra Pvt Ltd. Vs ISR Infra Pvt Ltd Rep by RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
43.	Comp. App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju & 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
44.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
45.	Comp App (AT) (CH) (Ins) No. 226/2023 For Direction IA No. 26/2026	The Recovery Officer, Employees Provident Fund Organization Vs Sri Nagananthana Mills Ltd & Anr.	Ms. R Meenakshi	

46.	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer Properties & Investments Pvt Ltd & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd. WITH	Mr. B Ramana Kumar	Mr. Sankar P Panicker
47.	Comp App (AT) (CH) (Ins) No. 289/2023 For Urgent Hearing IA No. 881/2023 For Stay IA No. 880/2023	Mathew Mylakulath Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd	Mr. B Ramana Kumar	Mr. Sankar P Panicker
48.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Rav	Mr. Y Suryanarayana
49.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
50.	Comp App (AT) (CH) (Ins) No. 352/2024 For Exemption IA No. 964/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishab Triexim LLP & Anr	Mr. Pawan Jhabakh	Mr. Amir Bavani R1 Mr. Pranava Charan R2
51.	Comp App (AT) (CH) (Ins) No. 136/2025	RR Techno Mechanicals Pvt Ltd & Anr. Vs MOC Dies and Moulds Pvt Ltd	Mr. R Padmanabhan, PCS	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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